

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**Allahabad, this the 17th day of **May**, 2019

Present :

Hon'ble Mr. Rakesh Sagar Jain, Member-J**Hon'ble Mr. Pradeep Kumar, Member-A**Original Application No.330/00464/2016

Janardan Singh

.....**Applicant.****V E R S U S**

Union of India and ors.

..... **Respondents.**

Advocate for the applicant :None

Advocate for the respondents :Shri V.S. Sisodia

O R D E R**By Hon'ble Mr. Rakesh Sagar Jain, Member-J :**

List revised. None present for the applicant. Shri V.S. Sisodia, counsel for the respondents is present.

2. Even on the last occasion i.e. on 15.05.2019, no one was present on behalf of the applicant. It appears that the applicant has lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for non prosecution.

Member-A

Member-J

RKM/